

# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2000/ 458 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Mridu Chanda Bordoloi, the Addl. District and Sessions Judge  
cum In-charge District & Sessions Judge,  
Baksa, Mushalpur.

Dated Guwahati the 20<sup>th</sup> January, 2020.

Sub: **Permission to leave the station.**

Ref:- Your letter No.DJ/BAK/2020/83/E Dated the 09.01.2020

Madam,

With reference to the above, I am directed to inform you that your prayer for permission to leave the station w.e.f. of 10.01.2020 (after Court hours) till the morning of 17.01.2020, has been ~~granted/rejected~~ <sup>granted</sup>. The next senior most Judicial officer at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-49/2000/ 459 /A, dated 20.1.20

Copy forwarded for information to:

✓ The Systems Analyst, Gauhati High Court.

*20/1/2020*

**JT. REGISTRAR (VIGILANCE)**

*Pdso*